

GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT

**LOK SABHA**  
**UNSTARRED QUESTION NO. 1863**  
TO BE ANSWERED ON 05.05.2016

**RURAL SCHEMES FOR WOMEN**

**1863. SHRI SHIVKUMAR UDASI:**

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) the details of the schemes for women in rural areas and the employment generated thereunder, State/UT-wise;
- (b) the details of funds allocated, released and utilised by the States under the schemes State/UT-wise; and
- (c) the details of the targets fixed and the achievements made regarding generation of employment opportunities for women in rural areas, State/UT-wise?

**ANSWER**  
**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT**  
**(SHRI SUDARSHAN BHAGAT)**

(a) to (c): The Ministry of Rural Development is implementing a number of schemes for improving livelihoods of women in rural areas, the details of which are given below.

**Deendayal Antyodaya Yojana – National Rural Livelihoods Mission (DAY – NRLM)**

The Government is implementing National Rural Livelihoods Mission, renamed as Deendayal Antyodaya Yojana – National Rural Livelihoods Mission (DAY – NRLM) across the country in a mission mode with the objective of organizing the rural poor women into Self Help Groups (SHGs), and continuously nurturing and supporting them till they attain appreciable increase in incomes over a period of time and improve their quality of life and come out of abject poverty. It aims to cover all the States and Union Territories (except Delhi and Chandigarh) and seeks to reach out to all rural poor women in a phased manner by the year 2024-25. The SHGs are given the requisite technical and financial support. The financial support given to them is as under:-

- (i) Revolving Fund (RF) is given to SHGs at the rate of Rs. 10,000 to Rs. 15,000 per SHG;
- (ii) Community Investment Fund (CIF) is allowed upto Rs. 2.50 lakh per SHG;
- (iii) Interest Subvention is allowed for a loan up to Rs. 3 lakh to all DAY-NRLM SHG.

A statement indicating statewise physical progress is enclosed as **Annexure-I**.

The details of funds allocated, released and utilised by the States under DAY-NRLM is enclosed in **Annexure-II**.

- Mahila Kisan Sashaktikaran Pariyojana (MKSP) is one of the components of DAY-NRLM to promote agriculture based livelihoods of rural women by strengthening community institutions of poor women farmers to achieve sustainable agriculture. MKSP focusses on agriculture, non-timber forest produces and livestock interventions. Under MKSP 37 lakh mahila kisans are being supported in 17 States with a total outlay of Rs. 908.05 crores. A statement indicating physical and financial progress under MKSP is enclosed in **Annexure-III**.

- Rural Self Employment Training Institute [RSETI] is one of the component of DAY-NRLM under which one Rural Self Employment Training Institute [RSETI] is set up in each District of the country in collaboration with the Public sector Banks which aims at creating self employment opportunities among the rural poor, including women. The Government of India provides one time infrastructure support of Rs. 1 crore besides reimbursing the cost of training rural poor candidates at the rate of Rs.200/- per day per candidate. The State Government provides land free of cost or at nominal charges. The Banks are responsible for day to day functioning of the RSETI. RSETIs are expected to train 750 rural poor youth each year, per RSETI, to take up self employment in the area they reside. As on date, 583 RSETIs are functioning in the country. The total number of women trained during the last three years is as under:-

Year	Number of women trained
2013-14	214299
2014-15	228400
2015-16	256940

- Deen Dayal Upadhyaya Grameen Kaushalya Yojana (DDU-GKY) is a placement linked skill development program for rural poor youth under DAY-NRLM. DDU-GKY mandates 33% mandatory coverage of women in all its projects at national Level. The DDU-GKY primarily targets skilling of unemployed youth to improve their employability rather than to create/generate employment per se.

- The Start-up Village Entrepreneurship Programme (SVEP) was launched as a sub scheme under the National Rural Livelihoods Mission of the Ministry of Rural Development in June 2015. The scheme has a target of supporting 1.82 lakhs village enterprises and create employment for 3.78 lakh persons in 125 blocks across 24 states in 4 years (2015 to 2019). As of now the SVEP is in the initial stages of implementation and the ministry has approved SVEP implementation in 46 blocks in 16 states. The states are conducting a baseline and market potential study for these blocks.

## **Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA)**

The Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) 2005, guarantees at least 100 days of wage-employment to the rural poor in addition to women of the all States/UTs. MGNREGA is a demand-driven wage employment programme. The number of days of employment provided to a household depends on the number of days of employment demanded by the household. The women person days of employment generated as reported by the States during the last year is given in **Annexure-IV**.

- The Ministry has issued guidelines to the states from time to time to facilitate women participation by providing worksite facilities such as crèches, drinking water, shade, etc. as per provisions of the Act. It has also been suggested that at least 50% of the worksite supervisors (Mates) at all worksites to be women and special works which require less effort and those that are close to their houses are to be given to pregnant women and lactating mothers. The construction of Anganwadi center has been included as one of the permissible works under the Scheme. The Intensive Participatory Planning Exercise (IPPE) has also been started in 2534 backward blocks to increase the participation of women in planning.

Funds for programme implementation are released to the States after verifying the performance, utilisation of funds released, and as per the agreed Labour Budget. Since this is a demand driven programme, no targets are fixed and no State/UTs- wise allocation of fund is made. State-UT-wise details of amount released and utilised under the MGNREGS during the last year is indicated in **Annexure-V**.

**Annexure I referred in reply to parts (a) to (c) of Lok Sabha Unstarred Question No. 1863 for answer on 05.05.2016**

**Statement indicating statewise physical progress**

S.N o.	State	Number of SHGs promoted					
		2013-14		2014-15		2015-16	
		Target	Achieve ment	Target	Achieve ment	Target	Achieve ment
1	ANDHRA PRADESH	12000	10055	3000	15354	0	11467
2	ASSAM	44004	20111	8450	10271	11305	13682
3	BIHAR	48617	26396	46200	41245	22551	107695
4	CHHATTISG ARH	3200	4227	4160	5797	12960	10152
5	GUJARAT	17721	7339	19283	4651	9443	26329
6	JHARKHAND	7496	6505	10846	9017	14107	10900
7	KARNATAK A	3200	1063	9000	12698	9000	11611
8	KERALA	4500	3908	5300	2140	0	2954
9	MADHYA PRADESH	19000	13501	20000	16527	37500	42650
10	MAHARASH TRA	13249	6865	18000	16971	48655	17013
11	ODISHA	15897	5605	32910	11205	85900	6835
12	RAJASTHAN	3616	2128	4080	932	5496	23249
13	TAMIL NADU	40000	21501	41770	10745	5350	10672
14	TELANGAN A		5600	2000	12600	0	6622
15	UTTAR PRADESH	12920	1816	6980	3741	12522	20852

16	WEST BENGAL	58067	40169	30500	3928	0	12758
17	HARYANA	720	804	2500	2342	1270	1093
18	HIMACHAL PRADESH	220	221	434	785	300	630
19	JAMMU AND KASHMIR	2400	2368	8640	3803	20250	3675
20	PUNJAB	1500	56	600	572	800	1235
21	UTTARAKH AND	200	206	650	548	500	717
22	ARUNACHA L PRADESH	0	0	336	0	150	0
23	MANIPUR	0	0	360	0	300	0
24	MEGHALAY A	0	0	550	134	650	618
25	MIZORAM	500	436	725	288	1117	51
26	NAGALAND	1600	1051	1645	630	1700	39
27	SIKKIM	0	0	108	0	0	0
28	TRIPURA	2800	0	680	152	1040	913
	<b>Total:</b>	<b>313427</b>	<b>181931</b>	<b>27970</b> <b>7</b>	<b>187076</b>	<b>303086</b>	<b>344412</b>



Annexure II referred in reply to parts (a) to (c) of Lok Sabha Unstarred Question No. 1863 for answer on 05.05.2016

Statewise Allocation , Release & Expenditure under DAY-NRLM

(Rs.in Lakh)

NAME OF STATES/UTs	2013-14					2014-15					2015-16					2016-17 Total Cental Allocation
	Cental Allocation	Cental Release			Expenditure*	Cental Allocation	Cental Release			Expenditure*	Cental Allocation	Cental Release			Expenditure* (As on 29.02.16)	
	NRLM (Including Interest Subvention (Cat.-II))	NRLM (Including Interest Subvention (Cat.-II))	NRLP	RSETI*		NRLM (Including Interest Subvention (Cat.-II))	NRLM (Including Interest Subvention (Cat.-II))	NRLP	RSE TI		NRLM (Including Interest Subvention (Cat.-II))	NRLM (Including Interest Subvention (Cat.-II))	NRLP	RSE TI		
2	3	4	5	6	7	8	9	10	11	12	13	14	15	17	18	19
Andhra Pradesh	23466.00	22063.98	1691.93	400.00	31738.25	20301.00	8157.36	0.00	111.50	4069.20	2680.53	3289.45	1753.40	125.78	1758.55	1185.81
Bihar	19616.00	3060.50	63.07		16804.78	10142.00	0.00	10909.50	0.00	58730.92	5690.71	1241.90	10503.00	407.00	35985.84	4835.89
Chattisgarh	4405.00	2202.50	1234.2	182.25	16804.78	2208.00	0.00	3255.00	80.35	5441.06	1265.58	0.00	3777.78	246.23	5940.14	1074.08
Goa											153.75	75.00	0.00	0.00	0.00	150.00
Gujarat	3201.00	490.50			2273.01	1652.00	0.00	2046.00	116.07	3075.85	916.37	0.00	501.32	0.00	2298.64	765.19
Haryana	2028.00	731.20		330.00	550.00	1009.00	0.00	0.00	0.00	1732.78	546.41	693.66	0.00	89.25	822.05	450.18
Himachal	966.00	394.03		99.00		466.00	0.00	0.00	0.00	455.60	231.68	97.38	0.00	0.00	412.09	189.59

Pradesh																
Jammu & Kashmir	3552.94	2837.79	r		1373.00	4871.00	3750.00	0.00	89.00	4560.81	2031.38	4267.54	0.00	194.46	4029.92	2500.00
Jharkhand	7423.00	1136.50	3401.13		4854.99	3692.00	0.00	5778.87	0.00	11620.64	2143.55	0.00	9269.43	275.00	15488.25	1823.41
Karnataka	9489.00	4744.50	1167.94	341.00	1913.55	5606.00	601.35	829.50	142.86	3775.01	2191.83	1471.30	2639.50	0.00	3524.70	1535.07
Kerala	4537.00	3272.00	301.35	154.00	3737.69	2396.00	677.17	1296.72	62.50	3447.86	977.90	1005.64	2003.26	0.00	2435.33	688.78
Madhya Pradesh	9305.00	4497.00	4643.74	300.00	11120.76	4719.00	0.00	10560.00	0.00	17216.17	2709.81	0.00	8641.50	274.85	9875.11	2300.98
Maharashtra	12866.00	6433.00	3998.30	264.00	12968.53	6732.00	0.00	1516.00	0.00	15776.32	3651.46	4101.48	5502.00	274.19	10623.74	3034.46
Odisha	10655.00	3692.50	1250.00	197.00	5239.82	5730.00	0.00	0.00	133.93	7738.92	2854.41	937.02	1490.00	221.38	9188.54	2325.13
Punjab	1020.00	494.31		198.00	1371.00	484.00	0.00	0.00	84.82	677.21	262.72	122.37	0.00	196.38	703.32	218.78
Rajasthan	5276.00	974.00			1749.02	2754.00	0.00	0.00	0.00	1205.13	1417.07	0.00	495.00	341.00	3988.06	1165.63
Tamil Nadu	11679.00	5839.50	1414.50	103.75	7139.44	7329.00	826.00	2534.59	0.00	20508.87	2602.08	2050.22	1923.50	317.13	10570.74	1797.46
Telangana							6585.44	0.00	0.00	229.61	1915.71	1480.54	0.00	0.00	945.46	847.01
Uttar Pradesh	28747.00	5731.50	2618.43		574.25	14223.00	0.00	0.00	0.00	5658.06	8261.14	3575.83	2230.31	0.00	9160.43	6962.06
Uttarakhand	1634.00	699.13		77.00	59.00	772.00	0.00	0.00	0.00	450.32	434.61	0.00	0.00	0.00	366.00	366.56
West Bengal	11558.00	5236.20	4172.64	154.00	5430.55	7028.00	2016.68	3617.25	0.00	8847.28	3221.30	3880.16	2000.00	0.00	12763.30	2583.93



Pondicherry		0.00				350.00	135.34	0.00	4.45	0.00	475.00	150.00	0.00	0.00	0.00	250.00
<b>TOTAL</b>	<b>171423.94</b>	<b>74530.64</b>	<b>25957.23</b>	<b>2800.00</b>	<b>125702.42</b>	<b>102464.00</b>	<b>22749.34</b>	<b>42343.43</b>	<b>825.48</b>	<b>175217.62</b>	<b>46635.00</b>	<b>28439.49</b>	<b>52730.00</b>	<b>2962.66</b>	<b>140880.21</b>	<b>37050.00</b>
<b>NORTH EASTERN STATES</b>																
Arunachal Pradesh		358.21				226.00	0.00	0.00	0.00	0.00	161.82	0.00	0.00	0.00	0.00	As per the approval given by Cabinet, for North Eastern States funds will be provided out of the total NE allocation under NRLM on demand basis i.e as per the approved Annual Action Plan 2016-17
Assam	18897.00	5329.93	3445.01	88.00	6278.73	7103.00	0.00	0.00	0.00	7997.20	4588.89	0.00	500.00	231.00	8315.98	
Manipur	1328.00	178.19				467.00	0.00	0.00	0.00	206.74	285.71	0.00	0.00	0.00	92.08	
Meghalaya	1462.00	640.42		11.00	47.92	467.00	0.00	0.00	0.00	22.11	319.00	0.00	0.00	11.00	163.08	
Mizoram	472.00	279.31			298.00	207.00	64.00	0.00	4.47	239.76	74.75	329.50	354.50	0.00	65.67	
Nagaland	1046.00	1441.04		22.00	733.00	318.00	185.00	0.00	8.93	968.35	221.66	545.22	789.50	0.00	232.88	
Sikkim	459.00	145.01				146.00	0.00	0.00	0.00	0.00	82.43	72.00	0.00	1.88	0.00	
Tripura	2643.00	1317.74		66.00		866.00	0.00	0.00	0.00	414.70	535.74	226.44	0.00	0.00	357.90	

<b>TOTAL</b>	<b>26307.00</b>	<b>9689.85</b>	<b>3445.01</b>	<b>187.00</b>	<b>7357.65</b>	<b>9800.00</b>	<b>249.00</b>	<b>0.00</b>	<b>13.40</b>	<b>9848.86</b>	<b>6270.00</b>	<b>1173.16</b>	<b>1644.00</b>	<b>243.88</b>	<b>9227.59</b>	<b>21850.00</b>
<b>GRAND TOTAL</b>	<b>197730.94</b>	<b>84220.49</b>	<b>29402.24</b>	<b>2987.00</b>	<b>133060.07</b>	<b>112264.00</b>	<b>22998.34</b>	<b>42343.43</b>	<b>838.88</b>	<b>185066.48</b>	<b>52905.00</b>	<b>29612.65</b>	<b>54374.00</b>	<b>3206.53</b>	<b>150107.80</b>	<b>58900.00</b>

**\*\* Under RSETI, funds were released to State Missions commenced in 2013-14**

**\*Expenditure Against Total Available Funds which also includes State share, Opening Balance and Misc. Receipts**

**Annexure III referred in reply to parts (a) to (c) of Lok Sabha Unstarred Question No. 1863 for answer on 05.05.2016**

Details of the funds allocation and Expenditure/ releases under MKSP

Sl. No.	State/ UT	Total Project Cost	Total Central Allocation	Year-wise Allocation/release/expenditure (Rs. Crore)						No. of Beneficiaries
		(Rs. Crore)	(Rs. Crore)	2011-12	2012-13	2013-14	2014-15	2015-16	2016-17	
								(Upto April, 2016)		
1	Andhra Pradesh	289.9*	217.41*	47.19		32.53	42.22	11.35		2,308,970
2	Telangana							3.02		790,158
3	Assam	14.39	12.67			3.17		6.33		14,000
4	Bihar	119.69	87.08	20.1		3.59	0.33	4.35		125,661
5	Chhattisgarh	2.99	2.24			0.56		1.12		2,200
6	Gujarat	20.84	15.63			4.99		0		32,300
7	Haryana	11.69	7.014						1.75	6,800
8	Himachal	2.71	2.03			0.51		1.02		2,500

	Pradesh									
9	Jharkhand	82.22	51.66			2.45	0.19	10.28		84,030
10	Karnataka	24.46	18.35	1.17		5.76				19,000
11	Kerala	156.88	78.67	16.6			1.53	18.06		191,000
12	Madhya Pradesh	45.04	24.78	6.19		9.94	2.44			30,500
13	Maharashtra	5.8	4.35	1.09		2.17				3,000
14	Odisha	38.51	28.88			7.22	0.65	13.79		35,450
15	Rajasthan	11.24	8.43			2.11	4.22			25,500
16	Tamil Nadu	15.96	9.58					2.39		16,800
17	West Bengal	13.51	10.13		2.53			5.06		60,000
18	Multi State	52.22	39.13			9.78		19.57		27,530
	<b>Total</b>	<b>908.05</b>	<b>618.034</b>	<b>92.34</b>	<b>2.53</b>	<b>84.78</b>	<b>51.58</b>	<b>96.34</b>	<b>1.75</b>	<b>3,775,399</b>

\*The allocation was made for undivided Andhra Pradesh.

**Annexure IV referred in reply to parts (a) to (c) of Lok Sabha Unstarred Question  
No. 1863 for answer on 05.05.2016**

<b>MGNREGA (2015-16 )</b>				
<b>S.No.</b>	<b>State</b>	<b>Total Persondays generated (Provisional)</b>	<b>Women Persondays (Provisional)</b>	<b>%age of Women(Provisional)</b>
1	ANDHRA PRADESH	1976.18	1142.9	57.83
2	ARUNACHAL PRADESH	50.64	16.04	31.68
3	ASSAM	495.11	165.97	33.52
4	BIHAR	703.76	287.12	40.8
5	CHHATTISGARH	1014.72	497.41	49.02
6	GOA	1.07	0.83	76.9
7	GUJARAT	225.54	104.21	46.2
8	HARYANA	48.48	21.88	45.13
9	HIMACHAL PRADESH	176.5	111.45	63.14
10	JAMMU AND KASHMIR	314.93	79.39	25.21
11	JHARKHAND	586.69	192.12	32.75
12	KARNATAKA	599.46	282.49	47.12
13	KERALA	741.71	676.99	91.27
14	MADHYA PRADESH	1237.79	534.04	43.14
15	MAHARASHTRA	763.66	339.97	44.52
16	MANIPUR	75.33	28.08	37.27
17	MEGHALAYA	199.36	85.55	42.91
18	MIZORAM	132.92	49.86	37.51
19	NAGALAND	218.76	68.08	31.12
20	ODISHA	894.65	340.18	38.02
21	PUNJAB	144.19	83.63	58
22	RAJASTHAN	2341.22	1615.96	69.02
23	SIKKIM	43.85	20.86	47.57
24	TAMIL NADU	3674.35	3131.16	85.22
25	TELANGANA	1401.34	852.09	60.81
26	TRIPURA	538.77	269.97	50.11
27	UTTAR PRADESH	1831.24	540.89	29.54
28	UTTARAKHAND	224.32	116.01	51.71
29	WEST BENGAL	2866.7	1326.38	46.27
30	ANDAMAN AND NICOBAR	0.47	0.27	58.93
31	LAKSHADWEEP	0.03	0.01	31.36
32	PUDUCHERRY	5.62	4.82	85.74
	<b>Total</b>	<b>23529.36</b>	<b>12986.62</b>	<b>55.19</b>

**Annexure V referred in reply to parts (a) to (c) of Lok Sabha Unstarred  
Question No. 1863 for answer on 05.05.2016**

<b>No.</b>	<b>State</b>	<b>Central fund released 2015-16</b>	<b>Total Expenditure <a href="#">2015-16 * Provisional</a></b>
1	ANDHRA PRADESH	307380.33	399699.02
2	ARUNACHAL PRADESH	4395.1	6515.51
3	ASSAM	87830.06	63759.61
4	BIHAR	102412.26	161463.38
5	CHHATTISGARH	106341.3	125444.68
6	GUJARAT	30598.72	42923.51
7	HARYANA	12470.72	14092.97
8	HIMACHAL PRADESH	39610.32	38723.8
9	JAMMU AND KASHMIR	55801.83	75368.33
10	JHARKHAND	97879.9	132600.05
11	KARNATAKA	99155.27	182676.6
12	KERALA	152633.88	149217.05
13	MADHYA PRADESH	236732.2	249933.26
14	MAHARASHTRA	123834.73	185819.32
15	MANIPUR	25532.29	22659.21
16	MEGHALAYA	22182.56	27140.28
17	MIZORAM	28517.36	29867.21
18	NAGALAND	26665.95	19449.49
19	ODISHA	147941.05	204685.71
20	PUNJAB	24533.37	30016.24
21	RAJASTHAN	269583.23	326897.14
22	SIKKIM	8623.44	8845.37
23	TAMIL NADU	547037.47	624849.58
24	TELANGANA	182484.92	193678.01
25	TRIPURA	135894.19	136957.86
26	UTTAR PRADESH	269569.44	298709.05
27	UTTARAKHAND	45076.65	49051.38
28	WEST BENGAL	471174.2	484869.28
29	ANDAMAN & NICOBAR	1035.72	224.7
30	DADRA & NAGAR HAVELI	0	NR
31	DAMAN & DIU	0	NR
32	GOA	246.82	300.01
33	LAKSHADWEEP	11.85	29.8
34	PUDUCHERRY	1292.57	917.44
	<b>Total</b>	<b>3664479.7</b>	<b>4287384.85</b>